

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2272/2015
This the 19th day of April, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Ms. Neha Chaudhary, aged 26 Yrs.
D/o Sh. U.S. Chaudhary
R/o 1449/105, Lane 4, Durgapuri,
Delhi-93
... Applicant

(By Advocate: None)

Versus

1. Staff Selection Commission, Government of India,
Block 12, CGO Complex, Lodhi Road,
New Delhi-110003 Through its Secretary

2. Regional Director, Staff Selection Commission,
(Northern Region), Government of India, Block 12,
CGO Complex, Lodhi Road, New Delhi-110003

3. Union of India
Through its Secretary to the
Department of Personnel & Training,
North Block, New Delhi. ... Respondents

(By Advocate: Sh. Hanu Bhaskar)

Order (oral)

Per Sudhir Kumar, Member (A)

In this case, learned counsel for the applicant had appeared before the Registrar's Court on 14.03.2016, and had stated that the applicant wishes to withdraw the O.A. When this case was listed before the Bench on 06.04.2016, none had appeared for the applicant, in spite of the case being called twice. One more opportunity had been given to the applicant for making the proper submissions in this regard.

However, today also none is present for the applicant. It appears that the applicant has lost interest in pursuing her case.

2. Therefore, the OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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